

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1096
TO BE ANSWERED ON 04.12.2024

STATUS OF EKLAVYA MODEL RESIDENTIAL SCHOOLS

1096 DR. SASMIT PATRA:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the total number of Eklavya Model Residential Schools set up/modernized across the country for the students belonging to the Scheduled Tribes category;
- (b) whether the State Government of Odisha has requested Government to set up more Eklavya Model Residential Schools in the State of Odisha;
- (c) if so, the details thereof and the reaction of Government thereto;
- (d) the details of the funds sanctioned, allocated, and utilized under EMRS during the last five years, States-wise/UT-wise including Odisha; and
- (e) the details of the works executed/achievements made till date under this scheme in the country particularly in Odisha?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. As on date, 715 schools have been sanctioned, out of which 476 EMRSs have been reported to be functional across the country benefiting about 1,33,929 students.

(b) & (c): Total 114 EMRSs has been approved for Odisha, of which 81 are under the new scheme and 27 were sanctioned under the old scheme. A total of 108 locations have been sanctioned and formal sanction at 06 locations is pending for want of encumbrance/encroachment free land by State Government.

(d): National Education Society for Tribal Students (NESTS), an autonomous body under Ministry of Tribal Affairs is managing and implementing scheme of EMRS. Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of these schools. Prior to 2020-21, this scheme was a component under Grants under Article 275(1)

of the Constitution of India and therefore no separate budget allocation was made for the scheme of EMRS. Further, the details of States-wise/UT-wise funds released by NESTS including the state of Odisha under EMRS Scheme is at **Annexure-I**.

(e): As on date, a total 715 locations have been approved and 476 schools have been made functional across the country. Out of these 715 EMRSs, the construction work at 339 locations has been completed, at 244 locations work is in progress and at 132 locations work is at pre-construction stage.

In Odisha 108 locations have been formally sanctioned. Out of these 108 EMRSs, the construction work at 48 locations has been completed, at 43 locations work is in progress and 17 locations work is at pre-construction stage. 47 schools have been made functional.

Additionally in 2024, NESTS has also completed central recruitment and posting of 9000 teaching and non teaching staff of all functional EMRSs(including those in Odisha) as per available vacancies.

EMRS schools prioritize all-round development of students and therefore various activities such as adventure sports, cultural programs, sports competitions, excursions, and exchange programs between different EMRS schools are regularly organized.

Further all EMRSs (including those in Odisha) are being equipped with Smart classes to facilitate digital learning.

Annexure as referred in part (d) of the reply to Rajya Sabha Unstarred question No. 1096 raised by Dr. Sasmit Patra regarding “Status of Eklavya Model Residential Schools”.

States-wise/UT-wise funds released by NESTS

Sl. No	Name of the State/UT	Total Fund released (in lakh)			
		2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91
3	Assam (NE)	750.00	1,800.00	1,433.65	2,732.67
4	Bihar	10.00	-	-	8.95
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89
6	Dadra & Nagar Haveli	95.70	252.55	568.22	163.45
7	Delhi	1,383.88	2,523.79	4,438.96	14,129.33
8	Gujarat	4,755.86	1,060.00	10,088.95	15,667.55
9	Himachal Pradesh	255.06	599.11	483.18	829.76
10	Jammu & Kashmir	-	392.40	1,200.00	891.40
11	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13
12	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67
13	Kerala	-	229.56	1,515.66	249.00
14	Ladakh	-	10.00	450.00	800.00
15	Madhya Pradesh	14,459.36	3,560.00	31,817.79	13,157.19
16	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91
17	Manipur (NE)	1,268.00	398.08	2,369.98	3,044.92
18	Meghalaya (NE)	1,123.45	1,100.00	800.00	21,014.66
19	Mizoram (NE)	3,283.73	6,085.41	2,094.54	1,242.52
20	Nagaland (NE)	5,885.51	9,481.60	557.71	18,377.12
21	Odisha	6,174.27	10,648.82	28,164.31	48,934.80
22	Rajasthan	12,944.17	18,214.71	19,463.30	13,687.79
23	Sikkim (NE)	800.33	1,037.88	1,047.35	1,118.83
24	Tamil Nadu	1,225.14	1,190.62	1,098.78	1,099.80
25	Telangana	9,517.30	19,695.52	12,794.53	14,276.17
26	Tripura (NE)	6,064.89	5,715.44	6,435.19	6,670.35
27	Uttar Pradesh	386.68	337.49	596.23	624.14
28	Uttarakhand	321.28	598.39	474.95	1,537.53
29	West Bengal	2,062.45	-	2,303.67	1,869.70
	Total	93,623.26	132,277.67	201,494.59	244,624.19
